

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 1 of 2010 &
I.A. No. 1 of 2010**

Dated: 25th February, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Raunak Jain
Counsel for the Respondent(s): Mr. Saurabh Mishra for R.2

ORDER

The learned counsel for the Respondent No.2 seeks time for filing the Counter.

Post the matter on **05.04.2010**. In the meantime, the learned counsel for the Respondent No.2 is directed to file the Counter on or before 01.04.2010 after serving copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**